

and quality studies, preparation of a sector strategy paper, inclusion of additional towns and other issues, as advised by the World Bank.

Kerala State Coir Marketing Federation Ltd.

2481. SHRI V.S. VIJAYA-RAGHAVAN: Will the PRIME MINISTER be pleased to state:

(a) whether any proposal has been received from the Kerala State Co-operative Coir Marketing Federation Ltd. for extending the rebate scheme on sale of coir and coir products during 1994-95; and

(b) if so, the response of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) Yes, Sir. The Union Government has received a request from the Kerala State Co-operative Coir Marketing Federation Ltd. for extending the rebate scheme during 1994-95.

(b) The proposal is under consideration with the Union Government.

Ramps and Toilets for Disabled Persons

2482. SHRIMATI SAROJ DUBEY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government buildings and public buildings have ramps and toilets designed for the disabled persons;

(b) if so, the details thereof;

(c) whether there is any building code prepared by Indian Bureau of Standards in this regard;

(d) if so, the present status of implementation of the Code;

(e) if not, whether the Government propose to include such a building code in existing building bye-laws;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) No, Sir.

(b) Does not arise in view of reply to part (a) above.

(c) Yes, Sir.

(d) This Code has not yet attained a mandatory status in the absence of its inclusion in the building byelaws and, therefore, its implementation has not started.

(e) Modification of the building bye-laws is a function of the concerned municipal bodies in the Country.

(f) and (g). Does not arise, in view of reply to (e) above.

Protection of Coastal Belt

2483. SHRI MULLAPPALLY RAMCHANDRAN: Will the PRIME MINISTER be pleased to state: